Inpursuance of the provisions of clause(3) of Articles 348 of the Constitution of India', the Governor pleased to order the publication of the following Engilish translation of Notification No 494 Dehradun, dated: 2017 for general information.

Govt. Of Uttarakhand Education section-1(Basic) (Nav Srijit) No. 484 /XXIV (1)/ 45/2008 T.C.IV Dehradun, Dated 22 September, 2017

Notification

In exercise of the power conferred by section 38 of the Right of Children to Free and Compulsory Education Act, 2009(Central Act no 35 of 2009), the Governor is pleased to make the following rules to further amend in the the Uttarakhand Right of Children to Free and Compulsory Education rules, 2011, namely:-

The Uttarakhand Right of Children to Free and Compulsory Education (Amendment) Rules, 2017

Short title and Commencement	1.	E 16	be called the Uttarakhand Right of Children to alsory Education (Amendment) Rules, 2017. force at once.	
Amendment of sub-rule (c) and (f) of rule 34	2.	In the Uttarakhand Right Of Children to Free and Compulsory Education Rules, 2011, the existing sub-rule (c) and (f) of rule 34 as set out in column-1 below, the rule as set out column-2 shall be substituted, namely-		
Coulumn-1			Coulumn-2	
Existing rule			Hereby substituted rule	
children at the er	nd of	each grade and for every out textbooks and learning se outcomes;	(c) To implement the learning outcomes developed by the Central Government and translated in Hindi language by the State Government for all subjects and classes at elementary level in each school.	
implementation of continuous and			(f) To prepare guidelines for the implementation of continuous and comprehensive evaluation to achieve defined learning outcomes.	

By,

(Chandera shekhar Bhatt) Secretary (Incharge) No. 464 /XXIV (1)/45/2008/ T.C. IV dated...

Copy To: followings for information and necessary action

- 1. Director General School Education, Uttarakhand Nanoorkhada Deharadun.
- . Z. State Project Director, Sarva Shiksha Abhiyan, Uttarakhand Nanoorkhada Deharadun.
 - 3. Director Elementary Education, Uttarakhand Nanoorkhada Deharadun.
 - 4. Director Academic, Research and Training Education, Uttarakhand Nanoorkhada Deharadun
 - 5. District Magistrate, Uttarakhand.
 - 6. Chief Education Officer, Uttarakhand.
 - 7. Joint Director, Govt. Litho Press, Roorkee for the publication in Govt. Gazette.

8. Guard File.

(Capt. Aløk Shekhar Tiwari)

Additional Secretary